NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.38 OF 2019

IN THE MATTER OF:

Hewellett Packard Enterprise India Pvt Ltd Appellant
Vs
The ROC, Bangalore Respondents

With
COMPANY APPEAL(AT) NO.67 OF 2019

IN THE MATTER OF:
Neelam Dhawan & Anr Appellant
Vs
The ROC, Bangalore Respondents

With
COMPANY APPEAL(AT) NO.68 OF 2019

IN THE MATTER OF:

Som Prakash Satsangi Appellant
Vs
The ROC, Bangalore Respondents

For Appellant:- Mr Shankh Segupta, Ms Varuna Bhaurale, Advocates.
For Respondents: - Counsel.

O R D E R

11.09.2019 - Rejoinder filed by the appellant is taken on record. Learned counsel for the Respondents submits that he has received copy of the rejoinder from ROC only yesterday in the evening, thus he is not ready with the arguments. In view of the same the hearing is adjourned. Let the appeal come up for final hearing on **18th October, 2019 on the top of the list of hearing matters.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN